# GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA 

UNSTARRED QUESTION NO:3784
ANSWERED ON:17.08.2010
PROCUREMENT OF FOODGRAINS
Azad Shri Kirti (Jha)

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the demand and procurement of foodgrains in the country during 2008-09 and 2009-10;
(b) whether the Government has allowed the private companies to procure foodgrains in the country;
(c) if so, whether this has led to decline in Government procurement due to increased procurement by the private parties leading to hoarding and artificial scarcity in the country; and
(d) if so, the details thereof and the remedial steps taken in this regard?

## Answer

MINISTER OF STATE $\mathbb{I N}$ THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE $\mathbb{I N}$ THE MINISTRY OF CONSUMER AFFAIRS, FOOD \& PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)
(a) The procurement of wheat and rice for the Central Pool by Food Corporation of India(FCI) and State agencies during Crop year 2008-09 and 2009-10 is given below:-

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(in lakh tonnes)
Year$ Wheat Rice
2008-09 253.82 336.84
2009-10 225.25 303.72#
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\$ pertains to crop year Oct.-Sept.
\#as on August 12,2010.
The requirement of foodgrains is determined on the basis of allocations made to 6.52 crores identified BPL (including AAY) families $@ 35 \mathrm{~kg}$. per family per month and to APL families, depending upon the foodgrains stocks in central pool. The total allocations of foodgrains during 2008-09 \& 2009-10 is 387.76 and 476.03 lakh tonnes respectively.
(b): There is no ban on the private companies to procure foodgrains in the country. Farmers can sell their produce
(i) to private operators in the open market and /or
(ii) to procuring agencies- $\mathrm{FCI} \&$ State agencies for central pool at MSP; depending upon the prevailing prices in the market, whichever is advantageous to them.
(c) and (d): No, Madam. This has been third successive year of high procurement.

